

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Customs Appeal No. 10030 of 2024

(Arising out of OIO No.AHM-CUSTOM-000-PR-COM-23-23-24 dated 15.12.2023
passed by Commissioner (Appeals)-Ahmedabad)

Sahjanand Medical Technologies Ltd.

...Appellant

Sahajanand Estate
Wakharia Wadi, Nr Dabholi Char Rasta
Ved Road, Surat-395004

VERSUS

C.C.-Ahmedabad

...Respondent

Custom House,
Near All India Radio Navrangpura,
Ahmedabad-Gujarat

APPEARANCE:

Shri Vipul Khandhar, Chartered Accountant appeared for the Appellant
Shri Girish Nair, Assistant Commissioner (Authorized Representative) for the
Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 07.11.2024
DATE OF DECISION: 14.11.2024

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10028 of 2024.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha